

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

On. 26. 5. 04

for further order

On. 26. 12. 2. 04

For further hearing

as P/H with OA 414/04

P/H matters.

Stay till 25.11.04

On. 26. 25.11.04

Copies of order prepared for counsel for both sides.

for further hearing as P/H.

Order dated 25.11.04

This part heard matter be listed before the Division Bench on 20.12.04.

Interim orders passed in this case earlier shall continue to remain in force until further orders.

Handover the copies of this order to the counsel for both the parties

Member (J)

20.05.05

In terms of common order passed & pronounced in OA 414/04, this OA stands disposed of. NO CORR.

Member B

Vice Chairman